

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/236/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 19th January, 2022.

Sub:- **Special Leave with station leave permission.**

Ref:- HC (IB)-VIG/01/2022 Dated 17.01.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Hirendra Kashyap, District & Sessions Judge, Tirap, Changlang and Longding, Khonsa, Tirap District Arunachal Pradesh, for availing **eleven days Special leave from 15.01.2022 to 25.01.2022 along with station leave permission for the period**, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/237-238/A, dated , 19-01-2022

Copy to:

1. The District & Sessions Judge, Tirap, Changlang and Longding, Khonsa,
Tirap, District Arunachal Pradesh.
2. ✓ The Project Manager, Gauhati High Court.

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JT.REGISTRAR (VIGILANCE)

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